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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2052/2002

This the 24th day of October, 2002

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HON'BLE SH. KULDIP SINGH, MEMBER (J)

Shri Prakash Chandra,
S/o Shri Sita Ram Prasad,
R/o H.19A, Shakarpur,
Delhi-92.

...Applicant.

(By Advocate: Sh. M.K.Bhardwaj)

Versus

1. Govt. of NCT of Delhi,
The Lt. Governor,
15, Raj Niwas, Sham Nath Marg,
Delhi-54.
2. The Joint Director,
Dept. of Training and Technical Edu.
Govt. of Delhi, Pitampura,
New Delhi.
3. The Principal,
Bhai Parmanand Institute of Business Studies,
Shakarpur, Delhi-92.

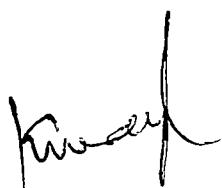
...Respondents.

(By Advocate: Sh. George Paracken)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant seeks permission to withdraw the
OA. OA is dismissed as withdrawn.


(KULDIP SINGH)
Member (J)

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